

Annexure-6													
Bhubaneswar Expressways Private Limited													
Date of commencement of CIRP : 01.01.2025													
List of Creditors (Version 2.0) drawn as on 10.03.2025 (Updated List of Creditors)													
(Earlier List of Creditors (Version 1.0) drawn as on 22.01.2025)													
List of Operational Creditors (Employee)													
													(Amount in ₹)
Sl.No.	Name of authorised representative, if any	Name of Employee	Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	-	Menka Panghal	19.02.2025	₹ 2,40,000	₹ 2,40,000	Unsecured	No	-	₹ -	₹ -	₹ -	₹ -	Fully Admitted
2	-	Anoop Kumar Kaul	15.01.2025	₹ 22,05,000	₹ -	Unsecured	No	-	₹ -	₹ -	₹ -	₹ 22,05,000	Fully Rejected (Refer note 3)
3	-	Sanjiv Malhotra	18.01.2025	₹ 5,40,000	₹ -	Unsecured	Yes	-	₹ -	₹ -	₹ -	₹ 5,40,000	Fully Rejected (Refer note 3 and 4)
	Total	-	-	₹ 29,85,000	₹ 2,40,000	-	-	-	₹ -	₹ -	₹ -	₹ 27,45,000	
Note													
1	The claim has been verified and admitted on the basis of books and records of the Corporate Debtor, for the dues against the Corporate Debtor												
2	The claim has been admitted to the extent it has been substantiated with the documents sent by the claimant and as per the books and records of the Corporate Debtor.												
3	In absence of documents substantiating the amount claimed and as per the books and records of the Corporate Debtor this claim as employee creditor could not be admitted.												
4	Claim received after the last date for submission of claim as per the Public Announcement (Form A) dated 03.01.2025 but received before finalisation of this list.												